

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 510 of 2020**

**IN THE MATTER OF:**

**Elektronik Lab India Pvt. Ltd.**

**...Appellant**

**Versus**

**Pinnacle (Air) Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Ms. Jikriti S. Jadeja, Ms. Swetha Sridhar, Mr. Ashutosh Ghade and Ms. Bhavana Duhoon, Advocates.**

**For Respondent:**

**O R D E R**  
**(Through Virtual Mode)**

**27.11.2020:** Learned counsel for the Respondent is unable to join the virtual hearing. In view of the same, the appeal is adjourned for hearing on **13<sup>th</sup> January, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*